

Fact Sheet

S. No.	Subject	Information
1	Name of State/ UT:	Andhra Pradesh
2	State population as per census 2011	495.77 Lakhs (2011)
3	No. of Districts in the State:	Thirteen (13)
4	Name and Designation of the Food Safety Commissioner	Name: Dr K.S.Jawahar Reddy, IAS
		Designation : Principal Secretary to Government , Health, Medical & Family Welfare Department, Government of Andhra Pradesh & Commissioner of Food Safety , Andhra Pradesh
5	Contact details & E-mail	Address: 5th Block, Ground Floor, Room No. 157, A.P.Secretariat, Velagapudi, Amaravathi, Guntur district
		Tel: +91 - 0863 - 2445030 (O)
		Email: prl.secy.hmfwap@gmail.com
6	Name of Nodal Officer & Contact details	Name: Sri K.N.Swaroop, Joint Food Controller
		Address: Institute of Preventive Medicine, Public Health Labs & Food (Health) Administration, A.P., Narayanaguda, Hyderabad 500 029
		Tel: 9849905226 (M)
		Email: jfcandhra@gmail.com
7	Number of Designated Officer:	Full Time: 14
		Part Time: Nil
8	No. of Adjudicating Officers:	Total Number: 13
9	No. of Food Safety Officer:	Full Time: 19
		Part Time: 6
10	Status of Food Laboratories	Total Number: Nil Notified State Food Laboratory, Nacharam, Telangana for testing of food products
11	No. of Food Analysts	Two (2)
12	No. of Sate labs that are NABL Accredited	nil

14	Food Business Units licensed till date:	Online: 51462
		Offline: No Offline
15	Food Business Units registered till date	Online: 76940
		Offline: No Offline
16	Status of Online (FLRS) License & Registration in all districts of States / UTs	
a	No. of Districts issuing License / Registration ONLINE only	Thirteen (13)
b	No. of Districts issuing License / Registration PARTIALLY ONLINE	<i>In the State of Andhra Pradesh, issuing License & Registrations issued on only Online system</i>
c	No. of Districts issuing License / Registration MANUALLY (OFFLINE)	nil
17	Whether State level Advisory Committee is re-constituted (SLAC)	Yes
18	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
19	Whether Appellate Tribunal is operational?	Yes
ANNUAL FOOD TESTING REPORT (2018 - 2019)		
20	No. of food samples collected:	4715
21	No. of food samples analysed:	4715
22	No. of food samples found adulterated, Unsafe, Substandard & Misbranded :	692
		[US 149 + SS 244 + MB 299]
23	No. of cases launched against FBOs:	Adjudications [Civil]: 456
		Criminal: 104
24	Details of Adjudications	No. of cases disposed: 344
		No. of cases in which penalty imposed: Rs. 94,86,300/-
		Amount of penalty raised:
25	Details of Criminal Cases	No. of cases convicted: 29
		No. of cases Acquittal: 5
		Amount of penalty raised: Rs. 12,05,000/-